

ITEM NO.8

COURT NO.4

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s) (Civil) No(s).661/2015

PRIYANKA KUMARI

Petitioner(s)

VERSUS

KUMAR RAVI BHUSHAN & ANR.

Respondent(s)

(with appln. (s) for stay)

Date : 31/01/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Alakh Alok Srivastava, Adv.
Mr. Kedar Nath Tripathy, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter after service is complete.

(Neetu Khajuria)
Court Master

(Asha Soni)
Court Master